

(a) whether the Delhi University has been found to flout Prime Minister's directive that the trend to grant liberal extension of service and re-employment of superannuated persons should be immediately reversed; and

(b) if so, the action taken to get the Prime Minister's directive implemented ?

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL) : (a) and (b) There is no provision in the Act, Statutes and Ordinances of Delhi University to grant any extension in service to or re-employment of administrative officers and non-teaching staff of the University. The Ordinances of the University, however, provide that any distinguished teacher could be re-employed after he has attained the age of 60 years for a period not exceeding five years on the whole, but not beyond his completing the age of 65 years. According to the University, all cases of re-employment of teachers are decided in the interest of the high academic standards maintained by the University.

The Prime Minister's directive regarding grant of extension/re-employment of officers beyond the age of their superannuation in posts in Central Government/public sector undertakings etc. were however brought to the notice of the Delhi University for information and implementation.

History Books Devoid of Distortion of Facts

9804. SHRI ABDUL RASHID KABULI : Will the Minister of EDUCATION AND CULTURE be pleased to state what steps are envisaged to free the history books from distortion of facts which encourages religious fanaticism and anger in majority community against minorities and also poisoning the minds of younger generations studying in school, colleges and Universities ?

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL) : Government have undertaken a programme for evaluation of school textbooks on history and languages with the objective of promoting national integration. The textbooks are to be re-

viewed with reference of the following prejudices and attitudes

- (i) Communalism
- (ii) Casteism and untouchability.
- (iii) Regionalism and linguism
- (iv) Racism
- (v) Obscurantism and superstition.

All the States/Union Territories have undertaken the programme of evaluation of textbooks which is at various stages of implementation.

At the college level, University Grants Commission in February, 1982 had circulated guidelines to all universities requesting them to review textbooks to see that such books do not contain any material that will generate disharmony among different communities.

Procurement of a Testing Machine by Hindustan Latex Limited

9805. SHRI RAJESH KUMAR SINGH : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that Hindustan Latex Ltd., have procured locally a tasting machine for a fantastic rate of about thirty-five lakhs were as such a machine could have been procured for fifty per cent of that price; and

(b) whether it is also a fact that the procurement was done in a hurry ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI) : (a) and (b) The Hindustan Latex Limited have reported that they purchased an electronics testing machine at a cost of Rs. 36.70 lakhs. The purchase was made after due consideration and had the approval of the Board of Directors.

Report of U.G.C. Committee On Working of Central Universities

9806. SHRI MADHAVRAO SCINDIA : Will the Minister of EDUCATION AND CULTURE be pleased to state :

(a) whether the Committee set up by the University Grants Commission to enquire into the working of the Central Universities has submitted its report;

(b) if so, the details regarding its recommendations in regard to Delhi University; and

(c) the steps which Government propose to take to implement them ?

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL) : (a) Yes, Sir.

(b) The details of the recommendations are contained in the report, copies of which have been placed in the Parliament Library for use of an J reference by Members.

(c) The Government have not yet taken any decision on the recommendations made in the report.

**Functioning of Hindustan Latex Ltd.
Without Managing Director and
Financial Advisor**

9807. SWAMI INDERVESH :

SHRI K.M. MADUKAR :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that the Hindustan Latex Ltd. is without a Managing Director for quite some years;

(b) whether as a result thereof the entire administration of the unit is in doldrums; and

(c) whether services of the Financial Advisor of the Company have also been terminated and the Company is functioning for the last two years without a Financial Advisor ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI) : (a) The Chairman of the Hindustan Ltd. has been functioning as its Managing Director also since April, 1982.

(b) Does Not arise.

(c) Services of the Financial Adviser were terminated; however, the matter is sub-judice.

Erosion of Values in Higer Education

9808. SHRI SUDHIR GIRI : Will the Minister of EDUCATION AND CULTURE be pleased to state :

(a) whether Government have taken any measures to contain the erosion of values in higher education; and

(b) if so, the detail thereof ?

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL) : (a) and (b) The University Grants Commission is considering a series of measures to provide value orientation to higher education. These include preparation of value-oriented books and reading material on chosen themes, production of value-based films, cassette-tapes, etc., and publication of a bulletin on value oriented education. In addition, in the programme of re-structuring under-graduate education, the Commission has recommended to all universities incorporation of a foundation course to give students basic knowledge about the history of the freedom movement, our cultural heritage, the growth of science, the evolution of ideas, etc.

J.N.U. In Turmoil

9809. SHRI T.S. NEGI : Will the Minister of EDUCATION AND CULTURE be pleased to state :

(a) whether J.N.U. continues to be in a turmoil due to boycott of offices (T.O.I. 7-2-84) and whether Government have found out the cause for such extensive unrest ever since the taking over by the present V.C. and if so, salient points of Government assessment; and

(b) whether the Minister propose to call the representatives of the staff, students, faculty of and the V.C. of this prestigious University and have face to face talks and resolve this problem ?

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL) : (a) No, Sir. However, there was a minor incident in early February, 1984 when an office bearer of the Jawaharlal Nehru University Staff Association was suspended for violating the norms of functioning formulated by the Executive Council. Following this, a section of employees of the Universty abstained from work from February 3 to 8, 1984.